

ITEM NO.13

COURT NO.8

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 337/1995

CENTRE FOR ENVIRONMENT LAW WWF 1

Petitioner(s)

VERSUS

UNION OF INDIA MINISTRY OF ENVIRONMENT,  
FOREST AND CLIMATE CHANGE & ORS.

Respondent(s)

(ONLY I.A No. 192/2017 in WP(C) 337/1995 is listed  
(IA No. 192/2017 - I A FOR DIRECTION )

Date : 13-03-2023 These matters were called on for hearing today.

CORAM :

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HON'BLE MR. JUSTICE VIKRAM NATH

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UPON hearing the counsel the Court made the following  
O R D E R

I.A. No. 192 of 2017 in W.P.(C) No. 337 of 1995

Mr. Tushar Mehta, learned Solicitor General of India states that the Union of India intends to move an application for further directions.

List this application alongwith proposed application on 28.03.2023.

(DEEPAK SINGH)  
COURT MASTER (SH)

(ANJU KAPOOR)  
COURT MASTER (NSH)

